

✓ O.A. No. 560/04.

order dated 17-02-05

Call on 18-02-05

Member (J)

[Signature]
Vice-Chairman

Order dated - 18/2/05.

Copy of order
of 18/2/05 issued
to the counsel
for both side.

Heard Mr. S. K. Patni,
Ld. Counsel for the applicant
and Mr. B. N. Udgate, Ld.
Additional Standing Counsel.

On the prayer of the
Ld. Counsel for the applicant,
allowed to withdraw the O.A. to
file a better one.

[Signature]
S.O.

[Signature]
29/2/05

[Signature]
Member (J)

[Signature]
Vice-Chairman